

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4218**

TO BE ANSWERED ON THE 1ST APRIL, 2026/ CHAITRA 11, 1948 (SAKA)

DRUG ABUSE, NDPS ENFORCEMENT AND REHABILITATION MEASURES IN J AND K

4218 SHRI SAJJAD AHMAD KICHLOO:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the detailed status of current Drug Users in UT of J and K, substance-wise;**
- (b) total quantity of narcotics and psychotropic substances seized during last five years, substances-wise details thereof;**
- (c) age-wise and district-wise details of drug addiction cases, number of NDPS cases registered, persons arrested and convictions secured;**
- (d) details of rehabilitation centres, de-addiction facilities, counselling programmes, current capacities and details of staff and consultants engaged with these facilities, district-wise and further road map; and**
- (e) steps taken by Government to prevent the smugglings of drugs in J and K?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) To assess and to know the magnitude of the problem of substance use in the country, National Survey on Extent and Pattern of Substance Use in India was conducted by Ministry of Social Justice & Empowerment (MoSJ&E) through National Drug Dependence Treatment Center (NDDTC), All India Institute of Medical Sciences (AIIMS), New Delhi during 2018. As per the Survey, the details of drugs abuse in Jammu and Kashmir are as under: -**

Name of substance	Estimated number of users Age (10-75 years)
Cannabis	1,40,000
Opioids	5,40,000
Sedatives	1,70,000
Cocaine	1,000
Amphetamines Type Stimulants (ATS)	2,000
Hallucinogens	1,000

Source: Ministry of Social Justice & Empowerment.

(b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2023; quantity of narcotics and psychotropic substances seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2023 in Jammu and Kashmir is at Annexure-I.

(c) As per latest data published by the National Crime Records Bureau (NCRB) pertaining to the year 2023, the district-wise details of cases registered under the NDPS Act, 1985 in Jammu and Kashmir during the period from 2019 to 2023 are given in Annexure-II and the details of the number of cases registered, persons arrested and persons convicted under the NDPS Act, 1985 in Jammu and Kashmir during the same period are given in Annexure-III.

(d) Government under National Action Plan for Drug Demand Reduction (NAPDDR) scheme by Ministry of Social Justice and Empowerment (MoSJ&E) is providing support to 01 Integrated Rehabilitation Centres for Addicts (IRCA), 02 Community-Based Peer-Led Interventions (CPLIs), 03 Outreach

and Drop-in Centres (ODICs), 06 District De-Addiction Centres (DDACs) and 21 Addiction Treatment Facilities (ATFs) in Jammu and Kashmir. The district-wise list of ATFs, DDAC, CPLI, IRCA and ODIC is at Annexure-IV. The support is provided for engaging Medical Officer, Nursing Staff, Counsellor, Data Manager in ATFs. Support is provided for engaging Manager-cum-Incharge, Project coordinator, Trainer cum Supervisor of peers and community mobilizers, Outreach Worker and follow-up supervisors, Accounts, Cook, Chowkidar, House Keeping staff, Doctor, Counsellor/ Social Worker/ Psychologist, Yoga therapist/ Dance Teacher/ Music Teacher/ Art Teacher, Ward boys and Nurse in case of de-addiction centres. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry of Social Justice and Empowerment for providing primary counselling and immediate referral services to the persons seeking help through this helpline. More than 4.69 lakh calls have been received so far on the helpline number, including 11,111 calls from Jammu and Kashmir. There are provisions for establishment of treatment and rehabilitation centres for individuals affected by substance use under the Scheme based on demand from States/ UTs. In addition, Ministry of Health and Family Welfare is operating one Drug Treatment Clinic (OPD treatment and counselling) at the Institute of Mental Health and Neuro Sciences in Kashmir. The clinic has recorded a total of 11139 patients visits till February, 2026.

(e) The Government has taken various steps to prevent the smuggling of drugs in Jammu and Kashmir, some of which are as under: -

(i) Constituted a 4-tier Narco-Coordination Centre (NCORD) mechanism which enables coordination among Central and State agencies. During the year 2025, 04 State Level NCORD and 199 District Level NCORD Meetings were held in Jammu and Kashmir.

(ii) Narco Coordination (NCORD) Portal accessible at <https://narcoindia.in/> is a gateway for all drugs and Narcotics Control Bureau (NCB) related information for all four tiers of stakeholders starting from district level to state level and Central Ministries including all Drug Law Enforcement Agencies (DLEAs).

(iii) Anti-Narcotics Task Force (ANTF) has been established in Jammu and Kashmir, which also serves as NCORD secretariat for local enforcement.

(iv) Joint Coordination Committee (JCC) has been set up at the Centre and State level to oversee significant drug seizure investigations. In 2025, 03 State Level Joint Coordination Sub Committee for Jammu & Kashmir have been held. Further, to dismantle the entire supply chain of drug trafficking, NCB has taken over 04 cases from the State Police.

- (v) During the last five years, extensive destruction of illicit Opium Poppy and Cannabis cultivation was carried out in Jammu & Kashmir, resulting in the destruction of 1,143 acres of Opium Poppy and 3,540 acres of Cannabis.**
- (vi) NCB has been regularly coordinating with other agencies like Border Security Force, State ANTF etc. to conduct joint operations to control the drug trafficking.**
- (vii) Towards capacity building of drug law enforcement agencies of the country, NCB is continuously imparting training to the officers of other drug law enforcement agencies.**
- (viii) To strengthen NCB and expand its pan-India presence, a new Zonal Unit has been established at Srinagar in addition to the existing one at Jammu to effectively combat the illicit trafficking of drugs along international borders. Intensive preventive and interdiction efforts are being taken along drug routes.**

Quantity of narcotics and psychotropic substances seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2023 in Jammu and Kashmir

SL	Drug Heads	2019			2020		
		in KGs	in Nos.	in Ltrs.	in KGs	in Nos.	in Ltrs.
1	Opium Based Drugs	24678.006	0	0	26111.483	0	0
1.1	Opium	54.148	0	0	1348.453	0	0
1.2	Morphine (In Kg)	0	0	0	0	0	0
1.3	Heroin(In Kg)	70.189	0	0	844.801	0	0
1.4	Poppy Husk	24553.669	0	0	23918.229	0	0
2	Canabis Based Drugs	1672.165	0	0	1001.316	0	0
2.1	Ganja(In Kg)	513.434	0	0	385.398	0	0
2.2	Hashish	0	0	0	91.25	0	0
2.3	Charas	1158.731	0	0	524.668	0	0
3	Cocaine(In Kg)	0	0	0	0	0	0
4	Psychotropic Substances	0	0	0	247	0	0
4.1	Methaqualone(In Kg)	0	0	0	247	0	0
4.2	Ephedrine/Psuedo Ephedrine	0	0	0	0	0	0
4.3	L.S.D.(in KG)	0	0	0	0	0	0
4.4	Amphetamine/Methamphetamine	0	0	0	0	0	0
4.5	Ketamine	0	0	0	0	0	0
4.6	ATS	0	0	0	0	0	0
5	Medicinal Preparations	0.003	164428	2133.3	0	618358	40890.11
5.1	Phensidyl/Cough Syrup	0	0	2125	0	0	36007.11
5.2	Injection Vials	0	2364	0	0	43020	0
5.3	Pills/Capsules	0	148611	0	0	549755	0
5.4	Other Medicinal Preparations	0.003	13453	8.3	0	25583	4883
6	Drug Precursor - Acetic Anhydride	0	0	0	0	0	0
7	Other Drugs	167.214	0	0	1.554	3	0
	Total	26517.388	164428	2133.3	27361.353	618361	40890.11

Source: Crime in India (NCRB)

Quantity of narcotics and psychotropic substances seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2019-2023 in Jammu and Kashmir

SL	Drug Heads	2021			2022			2023		
		in KGs	in Nos.	in Ltrs.	in KGs	in Nos.	in Ltrs.	in KGs	in Nos.	in Ltrs.
1	Opium Based Drugs	19930.958	0	0	15326.701	0	0	8799.577	0	0
1.1	Opium	2.229	0	0	3.299	0	0	215.678	0	0
1.2	Morphine (In Kg)	0	0	0	0	0	0	0.04	0	0
1.3	Heroin(In Kg)	154.767	0	0	226.029	0	0	176.413	0	0
1.4	Poppy Husk	19773.962	0	0	15097.373	0	0	8407.446	0	0
2	Canabis Based Drugs	2066.401	0	0	1631.939	0	0	2167.152	0	0
2.1	Ganja(In Kg)	1648.256	0	0	1247.585	0	0	1912.516	0	0
2.2	Hashish	0	0	0	0	0	0	0	0	0
2.3	Charas	418.145	0	0	384.354	0	0	254.636	0	0
3	Cocaine(In Kg)	0.018	0	0	0	0	0	1.01	0	0
4	Psychotropic Substances	8.65	0	0	11.169	0	0	60.404	0	0
4.1	Methaqualone(In Kg)	0	0	0	0.702	0	0	0	0	0
4.2	Ephedrine/Psuedo Ephedrine	0	0	0	0	0	0	0	0	0
4.3	L.S.D.(in KG)	0	0	0	0	0	0	0	0	0
4.4	Amphetamine/Methamphetamine	0	0	0	0	0	0	0.16	0	0
4.5	Ketamine	0	0	0	0	0	0	0	0	0
4.6	ATS	8.65	0	0	10.467	0	0	60.244	0	0
5	Medicinal Preparations	0	171954	4069.23	38.2	201266	956.1	149.73	158776	5185.676
5.1	Phensidyl/Cough Syrup	0	0	4066.23	0	0	956.1	0	0	4728.376
5.2	Injection Vials	0	1331	0	0	5405	0	0	1340	0
5.3	Pills/Capsules	0	162875	0	0	192421	0	0	142001	0
5.4	Other Medicinal Preparations	0	7748	3	38.2	3440	0	149.73	15435	457.3
6	Drug Precursor - Acetic Anhydride	0	0	0	0	0	0	0	0	0
7	Other Drugs	76.387	0	0	184.4	99510	0	180.655	0	0
	Total	22082.414	171954	4069.23	17192.409	300776	956.1	11358.528	158776	5185.676

Source: Crime in India (NCRB)

**District-wise details of cases registered under NDPS Act, 1985 during 2019 in
Jammu and Kashmir**

SL	Districts	The Narcotic Drugs and Psychotropic Substances Act (Total) (a+b)	Possession of drugs for Personal use/Consumption (a)	Possession of drugs for Trafficking (b)
1	Anantnag	35	0	35
2	Awantipora	12	0	12
3	Bandipora	21	0	21
4	Baramulla	30	30	0
5	Budgam	38	26	12
6	Special Crime Wing Jammu	0	0	0
7	Special Crime Wing Kashmir	0	0	0
8	Doda	10	10	0
9	Ganderbal	19	3	16
10	Handwara	12	0	12
11	Jammu	320	0	320
12	Kargil	0	0	0
13	Kathua	65	14	51
14	Kishtwar	7	0	7
15	Kulgam	35	0	35
16	Kupwara	35	35	0
17	Leh	0	0	0
18	Poonch	30	0	30
19	Pulwama	28	0	28
20	Railways Jammu	4	0	4
21	Railways Kashmir	6	0	6
22	Railways Katra	0	0	0
23	Rajouri	25	25	0
24	Ramban	67	3	64
25	Reasi	90	50	40
26	Samba	64	59	5
27	Shopian	9	0	9
28	Sopore	32	0	32
29	Srinagar	81	0	81
30	Udhampur	98	0	98
	Total	1173	255	918

Source: Crime in India (NCRB)

**District-wise details of cases registered under NDPS Act, 1985 during 2020 in
Jammu and Kashmir**

SL	Districts	The Narcotic Drugs and Psychotropic Substances Act (Total) (a+b)	Possession of drugs for Personal use/Consumption (a)	Possession of drugs for Trafficking (b)
1	Anantnag	100	0	100
2	Awantipora	56	0	56
3	Bandipora	23	0	23
4	Baramulla	55	55	0
5	Budgam	52	38	14
6	Special Crime Wing Jammu	8	0	8
7	Special Crime Wing Kashmir	3	0	3
8	Doda	7	7	0
9	Ganderbal	25	0	25
10	Handwara	31	0	31
11	Jammu	197	0	197
12	Kathua	61	11	50
13	Kishtwar	2	0	2
14	Kulgam	44	0	44
15	Kupwara	44	44	0
16	Poonch	24	0	24
17	Pulwama	37	25	12
18	Railways Jammu	1	0	1
19	Railways Kashmir	3	0	3
20	Railways Katra	0	0	0
21	Rajouri	32	32	0
22	Ramban	61	0	61
23	Reasi	57	38	19
24	Samba	43	39	4
25	Shopian	37	0	37
26	Sopore	38	0	38
27	Srinagar	92	0	92
28	Udhampur	89	0	89
	Total	1222	289	933

Source: Crime in India (NCRB)

**District-wise details of cases registered under NDPS Act, 1985 during 2021 in
Jammu and Kashmir**

SL	Districts	The Narcotic Drugs and Psychotropic Substances Act (Total) (a+b)	Possession of drugs for Personal use/Consumption (a)	Possession of drugs for Trafficking (b)
1	Anantnag	183	0	183
2	Awantipora	42	0	42
3	Bandipora	36	0	36
4	Baramulla	92	92	0
5	Budgam	60	36	24
6	Special Crime Wing Jammu	3	0	3
7	Special Crime Wing Kashmir	4	0	4
8	Doda	10	10	0
9	Ganderbal	21	0	21
10	Handwara	36	0	36
11	Jammu	270	0	270
12	Kathua	89	39	50
13	Kishtwar	19	0	19
14	Kulgam	94	0	94
15	Kupwara	60	60	0
16	Poonch	36	0	36
17	Pulwama	101	8	93
18	Railways Jammu	2	0	2
19	Railways Kashmir	0	0	0
20	Railways Katra	1	0	1
21	Rajouri	24	24	0
22	Ramban	102	0	102
23	Reasi	76	52	24
24	Samba	42	36	6
25	Shopian	37	0	37
26	Sopore	56	0	56
27	Srinagar	74	0	74
28	Udhampur	97	0	97
29	Cyber Crime Jammu	0	0	0
30	Cyber Crime Kashmir	0	0	0
31	Anti Narcotic Task Force Jammu	14	0	14
	Total	1681	357	1324

Source: Crime in India (NCRB)

**District-wise details of cases registered under NDPS Act, 1985 during 2022 in
Jammu and Kashmir**

SL	Districts	The Narcotic Drugs and Psychotropic Substances Act (Total) (a+b)	Possession of drugs for Personal use/Consumption (a)	Possession of drugs for Trafficking (b)
1	Anantnag	148	0	148
2	Awantipora	68	0	68
3	Bandipora	31	0	31
4	Baramulla	92	92	0
5	Budgam	69	46	23
6	Special Crime Wing Jammu	0	0	0
7	Special Crime Wing Kashmir	0	0	0
8	Doda	43	43	0
9	Ganderbal	38	0	38
10	Handwara	52	0	52
11	Jammu	296	0	296
12	Kathua	61	29	32
13	Kishtwar	33	0	33
14	Kulgam	92	0	92
15	Kupwara	85	85	0
16	Poonch	51	0	51
17	Pulwama	58	10	48
18	Railways Jammu	4	0	4
19	Railways Kashmir	0	0	0
20	Railways Katra	0	0	0
21	Rajouri	28	25	3
22	Ramban	79	0	79
23	Reasi	55	24	31
24	Samba	49	40	9
25	Shopian	44	0	44
26	Sopore	71	0	71
27	Srinagar	169	0	169
28	Udhampur	97	0	97
29	Cyber Crime Jammu	0	0	0
30	Cyber Crime Kashmir	0	0	0
31	Anti Narcotic Task Force Jammu	20	0	20
32	Anti Narcotic Task Force Kashmir	3	0	3
33	EOW Jammu	0	0	0
34	EOW Kashmir	1	0	1
35	CICE Jammu	0	0	0
36	CICE Kashmir	0	0	0
	Total	1837	394	1443

Source: Crime in India (NCRB)

District-wise details of cases registered under NDPS Act, 1985 during 2023 in
Jammu and Kashmir

SL	Districts	The Narcotic Drugs and Psychotropic Substances Act (Total) (a+b)	Possession of drugs for Personal use/Consumption (a)	Possession of drugs for Trafficking (b)
1	Anantnag	139	0	139
2	Awantipora	82	0	82
3	Bandipora	89	0	89
4	Baramulla	266	266	0
5	Budgam	77	63	14
6	Special Crime Wing Jammu	0	0	0
7	Special Crime Wing Kashmir	0	0	0
8	Doda	23	23	0
9	Ganderbal	33	0	33
10	Handwara	51	0	51
11	Jammu	366	0	366
12	Kathua	118	30	88
13	Kishtwar	25	25	0
14	Kulgam	213	0	213
15	Kupwara	84	84	0
16	Poonch	44	0	44
17	Pulwama	56	0	56
18	Railways Jammu	8	0	8
19	Railways Kashmir	4	0	4
20	Railways Katra	3	0	3
21	Rajouri	36	13	23
22	Ramban	41	0	41
23	Reasi	63	38	25
24	Samba	47	42	5
25	Shopian	90	0	90
26	Sopore	64	8	56
27	Srinagar	106	0	106
28	Udhampur	86	0	86
29	Cyber Crime Jammu	0	0	0
30	Cyber Crime Kashmir	0	0	0
31	Anti Narcotic Task Force Jammu	15	0	15
32	Anti Narcotic Task Force Kashmir	3	0	3
33	EOW Jammu	0	0	0
34	EOW Kashmir	0	0	0
35	CICE Jammu	0	0	0
36	CICE Kashmir	0	0	0
	Total	2232	592	1640

Source: Crime in India (NCRB)

Number of NDPS cases registered (CR), persons arrested (PAR) and persons convicted (PCV) during the period 2019 to 2023 in Jammu and Kashmir

SL	Crime Heads	2019			2020			2021		
		CR	PAR	PCV	CR	PAR	PCV	CR	PAR	PCV
1	The Narcotic Drugs & Psychotropic Substances Act (Total) (1.1+1.2)	1173	1884	116	1222	1564	19	1681	2355	41
1.1	Possession of drugs for Personal use/Consumption	255	391	47	289	426	6	357	517	24
1.2	Possession of drugs for Trafficking	918	1493	69	933	1138	13	1324	1838	17

SL	Crime Heads	2022			2023		
		CR	PAR	PCV	CR	PAR	PCV
1	The Narcotic Drugs & Psychotropic Substances Act (Total) (1.1+1.2)	1837	3453	115	2232	3247	237
1.1	Possession of drugs for Personal use/Consumption	394	691	31	592	898	19
1.2	Possession of drugs for Trafficking	1443	2762	84	1640	2349	218

Source: Crime in India (NCRB)

List of 21 Addiction Treatment Facilities (ATFs) in Government Hospitals in Jammu and Kashmir set up through National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Sciences (AIIMS), New Delhi.

S.No.	District	Name of Facility (ATF)
1.	Anantnag	Govt. Medical College, Anantnag
2.	Bandipore	Govt. District Hospital, Bandipora,
3.	Baramulla	Govt. Medical College, Baramulla
4.	Budgam	District Hospital Budgam
5.	Doda	Govt. Medical College & Hospital Doda
6.	Ganderbal	District Hospital Ganderbal
7.	Jammu	Govt. Medical College Jammu
8.	Kathua	Govt. Medical College, Kathua
9.	Kishtwar	District Hospital Kishtwar
10.	Kulgam	District Hospital Kulgam
11.	Kupwara	District Hospital Kupwara
12.	Poonch	District Hospital Poonch
13.	Pulwama	District Hospital, Pulwama
14.	Ramban	District Hospital Ramban
15.	Rajouri	Government Medical College & Hospital, Rajouri
16.	Samba	District Hospital, Samba
17.	Shopian	District Hospital Shopian
18.	Srinagar	Institute of Mental Health and Neuro-sciences, Govt. medical College Srinagar
19.	Srinagar	SKIMS Srinagar
20.	Udhampur	GMCH Udhampur
21.	Reasi	District Hospital Reasi

List of De-addiction centres in the State of Jammu and Kashmir

Sl.	District	Name of Organisation	Type of NGO
1	Bandipora	J And K Students Welfare Mission	DDAC
2	Budgam	Cultural Educational And Environmental Organization	DDAC
3	Jammu	Himalaya Sewa Sang	CPLI
4	Jammu	J And K Society For The Promotion Of Youth And Masses	IRCA
5	Jammu	J And K Society For The Promotion Of Youth And Masses	ODIC
6	Kulgam	J And K Society For The Promotion Of Youth And Masses	DDAC
7	Kupwara	National Educational Society And Social Welfare Organization	ODIC
8	Pulwama	Concerned About Universal Social Empowerment (CAUSE)	DDAC
9	Rajouri	National Educational Society And Social Welfare Organization (NESSWO)	DDAC
10	Samba	J And K Society For The Promotion Of Youth And Masses	DDAC
11	Srinagar	National Educational Society And Social Welfare Organization	CPLI
12	Srinagar	National Educational Society And Social Welfare Organization	ODIC

Source: MoSJ&E
